

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH

CP No.40(ND)/2012

IN THE MATTER OF:

Mrs. Reena Ahluwalia & Ors.

.....PETITIONER

Vs.

M/s. Suntime Energy Ltd. & Ors.

..... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 07.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner : Mr. Arun Saxena, Advocate
Mrs. Nalini, Advocate


For the Respondent : Mr. Parvinder, Advocate

ORDER

Learned Counsel for the parties are present.

At the joint request of the parties, the matter is adjourned to 03.8.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.7.2017